

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-84/2003/4155/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District & Sessions Judge,
Hojai.

Dated Guwahati the 10th May, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.DJHj/24/1137 dtd. 07.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 11.05.2024 till the morning of 17.05.2024**. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdb

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-84/2003/4156/A, dated , 10-05-2024

Copy to:

✓. The Project Manager, Gauhati High Court.

10/05/24

JT. REGISTRAR (VIGILANCE)

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